GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2654

TO BE ANSWERED ON DECEMBER 22, 2022

NUMBER OF SLUMS

NO. 2654. SHRI JAGDAMBIKA PAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any data on the total number of slums in the City of Delhi and Mumbai;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the steps taken by the Government to reduce further construction of slums in the major cities of the country;
- (d) the number of initiatives taken by the Government to provide houses and basic amenities to the poor people in urban areas;
- (e) whether the Government has set any target to replace slums with decent houses in the country; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a) & (b): Yes, Sir. As per Delhi Urban Shelter Improvement Board (DUSIB), there are 675 slums in Delhi whereas as per Slum Redevelopment Authority (SRA), Mumbai, Government of Maharashtra, a total of 2,400 slums are in Mumbai.
- (c) to (f): 'Land' and 'Colonisation' are State subjects. Schemes related to provide housing, slum redevelopment/rehabilitation, prevention of growth of slums, providing basic amenities in their respective areas are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana Urban (PMAY-U)since25.06.2015 for construction of houses for all eligible beneficiaries including slum dwellers. PMAY-U adopts a

demand driven approach wherein States/UTs have been empowered to approve the projects for the beneficiaries identified by them through a demand survey based on eligibility criteria. The scheme is implemented through four verticals i.e., Beneficiary Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is not a target driven scheme but adopts a demand driven approach wherein States/UTs have been empowered to approve the projects for all eligible beneficiaries identified by them through a demand survey based on the eligibility criteria. Against the validated demand of 1.12 crore houses, as on 31.03.2022, 122.69 lakh houses were sanctioned by the Ministry based on the project proposals submitted by States/UTs, out of which 1.06 crore have been grounded and 65.5 lakh have been completed/delivered to the beneficiaries. Out of 1.20 crore, 17.77 lakh houses under BLC/AHP/ISSR verticals of PMAY-U have been sanctioned for slum dwellers.

In addition, Central Government supplements the efforts of States/UTs to provide basic amenities to urban poor including slum dwellers through various Missions, such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0), Smart Cities Mission (SCM), SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, National Health Mission, Pradhan Mantri Jan Arogya Yojana under Ayushman Bharat(AB-PMJAY), Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme amongst others.
